

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

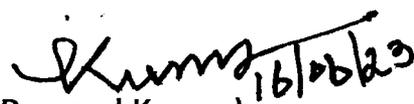
Subject: Declaration of 17th June, 2023 (Saturday) as working day for Registry.

NOTIFICATION

No. 1268 of 2023/RG/NG Dated: 16-06-2023

It is notified that 17th June, 2023 (Saturday) which is shown as holiday in revised High Court Calendar for the year, 2023 is hereby declared as working day for the Registry.

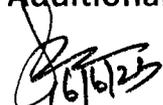
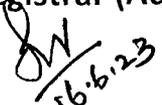
By order;


(Permod Kumar) 16/06/23
Additional Registrar (Adm.)
 16/6/23
 16.6.23

No: 30771-85 of 2023/RG/NG Dated: 16-06-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
3. Director, J&K Judicial Academy, Moominabad, Batamaloo, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
7. Registrar Administration/Recruitment, High Court Main Wing, Srinagar
8. Director Finance, High Court Main Wing, Srinagar
...for information.
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
9. All Section Heads, High Court of J&K and Ladakh for information and necessary action.
9. Incharge Library, High Court of J&K, Jammu/Srinagar for keeping up of the record of the same.
10. Notice Board for display of the said order.
11. Order Book.


Additional Registrar (Adm.) 16/06/23
 16/6/23
 16.6.23